

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 710 & 708 OF 2016 IN
DFR NO. 3024 OF 2016**

Dated: 30th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Ramesh P.Bhatt, Sr. Adv.

Mr. Himanshu Shekhar

Mr. Mohit Kumar Shah

Mr. Aabhas Parimal

Mr. Jamnesh Kumar

Counsel for the Respondent(s)

:

Mr. Farrukh Rasheed for R-1

Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may file the same on or before 17.04.2017 after serving copy on the other side.

List the matter on **18.04.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson